

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IBD UNIVERSAL PRIVATE LIMITED Date of Commencement of Liquidation: 22-05-2024; List of Stakeholders as on Date: 17-09-2024; Name of IP: Rajeev Khurana ; Process Number: 1; Last 5 digitof registration number: 14230

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1558187.82	1	1558187.82				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	1431455964.76	4	1430784010.03				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	20	776303726.22	15	530386525		63655814.22	182261387	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	225187551	1	225187551				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	87318183	3	74284600			13000000	<a href="#">Annexure 9</a>
Total		26	2521823612.8	24	2262200873.85	0	63655814.22	195261387	